

COMPETITION APPELLATE TRIBUNAL

UTPE 67/2009
30(95)UTPE/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Yogender Dutt Sharma

....Complainant

Vs.

ICICI Bank

....Respondent

Appearances : Applicant in person
Shri Amit Kumar alongwith Shri Navin
Trivedi, Advocate for respondent

ORAL ORDER

15th April, 2010

It is stated that the matter is settled between the parties. Disposed
off as settled.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 41/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

DG(I&R)Complainant
Vs.	
M/s. H.D.F.C. Bank, AmritsarRespondent

Appearances : **Shri C.Shanmugam, ADG for DG**
 Shri Rishab Raj Jain, Advocate for respondent

ORAL ORDER

15th April, 2010

Heard. In view of the reply given by the HDFC Bank dated 8th February, 2006, it appears that the matter has been settled between the parties and nothing further survives to be done in this case. This petition is disposed of.

The representative of DG(I&R) has pointed out some basic issues. Those issues shall be considered in an appropriate case.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 01/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Roshan KumarComplainant

Vs.

M/s. Rediff Com.India Ltd. & Anr.Respondent

Appearances : Shri Pranav Bhatnagar, Advocate for complainant
Shri Divyam Aggarwal, Proxy for R-1

ORAL ORDER

15th April, 2010

A prayer for adjournment is made on behalf of learned counsel for
R-1. Adjourned to 10th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 55/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Sanjay P. Shinde

....Complainant

Vs.

Gigeo Real Estate

....Respondent

Appearances : None for complainant
Shri Deven S.Lamba, Advocate for respondent

ORAL ORDER

15th April, 2010

None appears for the applicant. The petition is dismissed for non-prosecution.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 58/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Shri Rajender KumarComplainant

Vs.

M/s. Ansal Build & Well Ltd.Respondent

Appearances : Shri Santosh Manglam, rep. of complainant
Shri Gurinder Pal Singh, Advocate for respondent

ORAL ORDER

15th April, 2010

A prayer for adjournment is made on the ground of a rejoinder has to be filed. Let it be done within four weeks. The matter shall be listed on 13th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 59/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Army Welfare Housing OrganisationComplainant

Vs.
The Chief Administrator, Haryana Urban Development
Authority & Ors.Respondent

Appearances : Shri RB Prasad, Advocate for Petitioner
Shri Sanjay Singh, Advocate for respondent

ORAL ORDER
15th April, 2010

As a last chance, four weeks' time is granted to file the reply.
Since the reply is filed, two weeks' time is granted to the applicant to file
the rejoinder, if any. List on 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 57/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Parmeshwari Devi & Anr.

....Complainant

Vs.

M/s. Ansal Build & Well Ltd.

....Respondent

Appearances : Shri Santosh Manglam, rep. of complainant
Shri Gurinder Pal Singh, Advocate for respondent

ORAL ORDER

15th April, 2010

A prayer for adjournment is made on the ground of a rejoinder has to be filed. Let it be done within four weeks. The matter shall be listed on 13th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 60/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Sh.VishalComplainant

Vs.

M/s. Goyal Sons & Anr.Respondent

Appearances : Dr. Vijay Aggarwal, proxy counsel for applicant
None for respondent

ORAL ORDER

15th April, 2010

A prayer is made on the ground of ailment of the counsel for the applicant. Reply, if any by Respondent no. 1 & 2 shall be filed within four weeks.

List on 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 61/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

M/s. Dalmia Resorts International Pvt. Ltd.Complainant

Vs.

Mantowoc Food Service Group, USA & Ors.Respondent

Appearances : Ms. Sonali Sarin, Advocate for the applicant
None for respondent

ORAL ORDER

15th April, 2010

List on 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

RA 14/2008
UTPE 45/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

DG(I&R)
Sukhbir SinghComplainant

Vs.

Citi Bank, N.A.Respondent

Appearances : Shri C.Shanmugam, ADG for DG
Ms. Roopali Singh and Archana Lakhotia,
Advocates for respondent

ORAL ORDER
15th April, 2010

The order dated 11th September, 2009 is carried out within a period of three weeks. The matter shall be listed on 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

IA No. 24/2008
UTPE 54/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Sh. Naveen Sethi

....Complainant

Vs.

M/s. Taneja Developers & Infrastrucutre Ltd. & Anr.

....Respondent

Appearances :Shri Parvesh Kumar, Proxy Counsel for complainant
Shri A.R. Faisal, Advocate for R-1
Shri Pawan Upadhyay with Shri Puneet Parihar,
Advocate for R-2

ORAL ORDER

15th April, 2010

List this matter on 28th May, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 64/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

M/s. Rotomac Exports pvt. Ltd.

....Complainant

Vs.

M/s. Daimler Chrysler India Pvt. Ltd. & Anr.

....Respondent

Appearances : Shri Anuj Agarwal, Advocate for complainant
Shri Harish Kumar, Advocate for R-1
Shri Sanjay Pathak, Advocate for R-2

ORAL ORDER

15th April, 2010

It is stated by the learned counsel for the applicant that the order dated 28th August, 2009 has been complied with and respondent wants to check-up the matter. List the matter on 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 46/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

DG(I&R)

....Complainant

Vs.

Housing Development Finance Corporation
Ltd.

....Respondent

Appearances : Shri C. Shanmugam, ADG for DG

ORAL ORDER

15th April, 2010

The PIR shall be filed within a period of eight weeks. List the matter on 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 691/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Sarat Kumar Rout

....Complainant

Vs.

Telco Construction Equipment Ltd.

....Respondent

Appearances : Shri M. Sinha, Advocate for applicant
Ms. Surekha Raman, Advocate for Respondent

ORAL ORDER

15th April, 2010

The written submission shall be filed within three weeks.

List on 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 458/1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

DG(I&R)

....Complainant

Vs.

K.L. Pharmacy & Ors.

....Respondent

Appearances : Shri C.Shanmugam, ADG for DG

ORAL ORDER

15th April, 2010

A prayer for adjournment is made on the ground of non-availability of Shri Makheeja. List on 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 184/1999

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Satyender Kumar Jain & Ors.

....Complainant

Vs.

Ansal Properties & Industries Ltd.

....Respondent

Appearances : Shri Vikas Mahajan, Advocate for applicant
Shri Gurinder Pal Singh, Advocate for respondent

ORAL ORDER

15th April, 2010

A prayer for adjournment is made on the ground of non-availability of respondent. List on 4th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 33A/2001

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Smt. Renu Agarwal

....Complainant

Vs.

M/s. DLF Commercial Developers

....Respondent

Appearances : Shri Umesh Mishra, Advocate for complainant
Dr. V.K. Agarwal, Proxy Counsel for respondent

ORAL ORDER

15th April, 2010

At joint request, the matter is adjourned to 10th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 417/1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Modern Radios Anr.

....Complainant

Vs.

Best Avision & Anr.

....Respondent

Appearances : None for applicant
 Shri P.K. Mittal, Advocate for respondent

ORAL ORDER

15th April, 2010

A prayer for adjournment is made. The matter shall be listed on
12th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 128/1999

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

DG(I&R)Complainant

Vs.

Reebok International Ltd.Respondent

Appearances : Shri C.Shanmugam, ADG for DG
Shri A.K. Pandey, Advocate for respondent

ORAL ORDER

15th April, 2010

At joint request, adjourned to 11th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 150/1999

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Wasan Exports(P) Ltd.

....Complainant

Vs.

Canara Bank Overseas Branch & Ors.

....Respondent

Appearances : Shri Pradip Wasan, Director of the applicant Co.
Dr. V.K. Aggarwal, Advocate for R-2

ORAL ORDER

15th April, 2010

The applications have been filed in terms of Section 12 of the MRTTP Act read with Order 12 Rule 8 of Code of Civil Procedure. Learned counsel for the applicant response to the applications. Let it be done within four weeks.

The matter shall be listed on 12th August, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 62/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Sushil TebawalComplainant

Vs.

ICICI BankRespondent

Appearances : Shri Debojit , Advocate for complainant
Ms. Shweta Mishra, Advocate for R-1
Shri Rishabh Raj Jain, Advocate for R-2

ORAL ORDER

15th April, 2010

It is stated that the parties are working out the possibility of an out of court settlement. The matter shall be listed on 13th May, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member